

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/38(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	SIKA INDIA PRIVATE LIMITED VS N/A
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Sika India Private Limited
Ms. Shraddha Chaudhri, Adv.]
Ms. Supriyo Gole, Adv.]
Ms. Madhuja Barman, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Sika India Private Limited present.
2. On prayer, the matter stands adjourned to **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.